



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.09.2024

NOTICE

Please take notice that the following matters listed in the Daily Cause List of the Court – II on 17.09.2024 as item nos. 1 & 6 “**For Judgment**” will not be pronounced.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 238 of 2023	Adesh Gupta & Ors.Vs. Liberty Shoes Ltd. & Ors.	Manish Kaushik	Aditya Shandilya Aamir Zafar Khan Abhishek YHadav Krishnajyoti Deka
2.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd.Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava

By order of Hon'ble Chairperson
-Sd/-
Registrar